GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE AND FARMERS WELFARE

RAJYA SABHA
UNSTARRED QUESTION NO. 1951
TO BE ANSWERED ON 17/03/2023

CHEMICAL FREE FARMING

1951. SHRI K.R.N. RAJESHKUMAR:

Will the Minister of AGRICULTURE & FARMERS WELFARE be pleased to state:

(a)   whether Government is promoting organic/natural farming as chemical free farming;

(b)   if so, the details of the areas covered under organic/natural farming, State-wise;

(c)   whether Government has any scheme to provide organic certification services to individual farmers and if so, the criteria for providing the assistance;

(d)   the initiatives taken by Government to promote alternative or organic fertilizers to reduce the excessive consumption of urea in the country; and

(e)   if so, the details thereof?

ANSWER

MINISTER OF AGRICULTURE AND FARMERS WELFARE

(SHRI NARENDRA SINGH TOMAR)

(a) & (b):   Government has been promoting organic/natural farming (Chemical free Agriculture) through different initiatives. Organic farming is being implemented in the country since 2015-16 through the schemes of Paramparagat Krishi Vikas Yojana (PKVY) and Mission Organic Value Chain Development for North Eastern Region (MOVCDNER). Both the schemes stress on end to end support to farmers engaged in organic farming i.e. from production to processing, certification and marketing and post harvest management support including processing. PKVY is being implemented in all the States other-than North Eastern States, across the country. MOVCDNER scheme is implemented exclusively in the NE States.

Under PKVY, farmers of various states of the country are provided financial assistance of Rs 50000/ha for 3 years out of which, Rs 31000/ ha / 3 years is provided directly to farmers through DBT for on-farm and off-farm organic inputs. Financial assistance of Rs 20 lakh/ cluster of 1000 ha for 3 years is provided for value addition and infrastructure creation.

Under MOVCDNER, an assistance of Rs. 46,575/ha for 3years is provided for creation of FPO, support to farmers for organic inputs, quality seeds/ planting material and training, hand holding and certification. Financial assistance @ Rs 32500/ ha for 3 years is provided to farmers for on- farm /off –farm organic inputs under the scheme.

In addition, Government is also promoting natural farming since 2019-2020 through a sub-scheme namely Bharatiya Prakritik Krishi Paddhati (BPKP) under Paramparagat Krishi Vikas Yojana (PKVY). The scheme mainly emphasizes on exclusion of all synthetic chemical inputs and promotes on-farm biomass recycling with major stress on biomass mulching, use of cow dung-urine formulations and other plant based preparations. So far 4.09 lakh ha area has been brought under BPKP. Under BPKP, natural farming is being promoted in cluster of 500 ha and Rs. 12200.00 is provided per ha for three years, in which Rs. 2000 is provided as incentives to farmers through DBT. Government also promoted chemical free farming under Namami Gange Programme under PKVY since 2017-18 along the bank of river Ganga and 1.23 lakh ha area has been covered.

In order to involve more farmers and enhance the reach of natural farming on larger scale, Government has formulated National Mission on Natural Farming (NMNF) by up-scaling the Bharatiya Prakritik Krishi Paddhati (BPKP) to promote natural farming across the country. NMNF will cover 7.5 lakh ha area by developing 15,000 clusters in next 4 years with total budget outlay of Rs. 1584 crore (GoI Share). With NMNF Government proposes to touch 1 crore farmers along the Ganga belt and in other rainfed parts of the country. For making easy access to bio- resources like Jeevamrit, Ghana Jeevamrit, neemastra etc., Government intends to set up 15,000 Bhartiya Prakritik Kheti Bio-inputs Resources Centres (BRCs).

The details of state-wise area covered under organic farming under National Programme for Organic Production (NPOP) and Participatory Guarantee System (PGS)- India programme certification upto 2021-22 is given in **Annexure-I.**

(c):   Under PKVY scheme provision has been made for providing assistance of Rs. 2700/ha for 3 years for Participatory Guarantee System (PGS) / National Programme for Organic Production (NPOP) organic certification to individual farmers. States are required to identify individual farmers and encourage them to register with concerned Regional Council (RC) under PGS- India programme/ Accreditation certification body under NPOP. Enrolled farmers will have to register on the Jaivik Kheti Portal with their C-1 status. State will access the details of farmers from jaivik kheti portal. Based on state-wise registration and verification, funds are provided as reimbursement directly to RCs or certification bodies. In case a farmer is having land less than 1.00 ha, then the cost will be calculated on prorata basis.

(d) & (e):   For reducing excessive consumption of urea, under Soil Health Card (SHC)/ Soil Health Management (SHM) schemes, Government is promoting Integrated Nutrient Management (INM) through judicious use of chemical fertilizers in conjunction with bio-fertilizers and organic manures for improving soil health, fertility and productivity. Under PKVY & MOVCDNER scheme organic manure and bio-fertilizers are used for organic farming which reduces the consumption of chemical fertilizers including urea.

State-wise total land under organic farming under NPOP and PGS- India programme certification during 2021-22.

Area (in ha)

S. No.	State	Under Certification NPOP	Under PGS certification
1.	Andhra Pradesh	47922.42	206000.00
2.	Arunachal Pradesh	12636.64	380.00
3.	Assam	18102.94	4400.00
4.	Bihar	30941.01	24600.00
5.	Chhattisgarh	18856.46	109000.00
6.	Goa	12669.88	10080.00
7.	Gujarat	154950.14	2000.00
8.	Haryana	3198.95	400.00
9.	Himachal Pradesh	11160.55	17700.00
10.	Jammu & Kashmir	30675.58	560.00
11.	Jharkhand	58870.14	23940.00
12.	Karnataka	96188.88	20900.00
13.	Kerala	43676.54	96380.00
14.	Ladakh	7280.37	10000.00
15.	Lakshadweep	895.51	2700.00
16.	Madhya Pradesh	1504950.14	175560.00
17.	Maharashtra	1133570.30	32160.00
18.	Manipur	14628.42	600.00
19.	Meghalaya	27508.74	900.00
20.	Mizoram	19038.89	680.00
21.	Nagaland	14269.27	480.00
22.	Delhi	12.948	10000.00
23.	Odisha	488904.77	44800.00
24.	Pondicherry	21.505	160.00
25.	Punjab	7564.60	7000.00
26.	Rajasthan	488904.77	123000.00
27.	Sikkim	75475.28	3000.00
28.	Tamil Nadu	52305.73	8240.00
29.	Telangana	39200.47	13800.00
30.	Tripura	12081.63	1000.00
31.	Uttar Pradesh	70946.65	78580.00
32.	Uttarakhand	89670.88	140540.00
33.	West Bengal	7280.37	2400.00
34.	Daman Diu & Dadar Nagar	-	11100.00
35	Andaman & Nicobar	-	1360.00
36	Chandigarh	-	1300.00
	Total	**4726714.74**	**1185700.00**
Grand total		**5912414.74**	

Source: NPOP (APEDA)
     PGS (NCONF)

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